

URGENT

**F.No. 01(05)/Circular/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066**

Date: 29.03.2019

ORDER

Vide Office Order dated 19.02.2019 it was required to display current item number taken up by the Bench online in the website and to simultaneously display the item number in the module on Smart LFD 48" TV installed at appropriate places. In this regard, Deputy Registrars/Asst. Registrars may inform whether the directions contained in the office order dated 19.2.2019 has been complied with. The information may reach the HQ by return fax by 01.30 p.m today.

By Order,



(Bineesh Kumar K.S.)

Registrar

To:-

All Deputy/Assistant Registrars, CESTAT, New Delhi and all Regional Benches.